



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Jammu, the 14th of November, 2018

SRO 502 - In exercise of the powers conferred by section 6 read with section 7 of the Jammu and Kashmir Criminal Law Amendment Act, 1958 (Act No. III of 1958) and in partial modification of notification SRO 310 dated 27-07-2017, the Government hereby appoint the following Judicial Officers as Special Judges, Anti-corruption for trial of offences specified in clause (a), (b) and (c) of sub-section (1) of section 6 of the said Act within the territorial jurisdictions as shown against each:-

S.No	Name of the Judicial Officer S/Shri	Place of posting
1.	Y P. Bourney	Special Judge Anti-Corruption, Jammu
2.	Mohan Singh	Special Judge Anticorruption (CBI Cases), Srinagar
3.	Mrs. Shazia Tabassum	Additional District & Sessions Judge, Pulwama
4.	Naseer Ahmad Dar	1st Additional District & Sessions Judge, Baramulla
5.	Khalil Ahmad Chowdhary	Additional District & Sessions Judge Anantnag
6.	Ritesh Kumar Dubey	Additional District & Sessions Judge, Rajouri

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

Dated: 14 -11-2018.

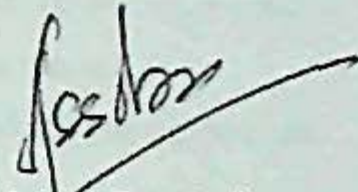
NO: LD(A)2001/148-II

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. Principal Secretary to Government, Home Department.
4. Commissioner Vigilance, J&K, Jammu.

[Handwritten signatures and initials]

5. Commissioner/Secretary to Government, General Administration Department
6. Registrar General, J&K High Court, Jammu.
7. Principal Secretary to Hon'ble Chief Justice J&K High Court, Jammu.
8. Principal District and Sessions Judge, _____
9. Director, Archives, Archaeology and Museums, J&K, Jammu.
10. Concerned Judicial Officers
11. Director Litigation, Jammu/Kashmir
12. General Manager, Ranbir Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
13. Private Secretary to Hon'ble Advisor for Law and Justice for information of the Hon'ble Advisor.
14. Private Secretary to Secretary to Government, Law Justice and Parliamentary Affairs information of the Secretary
15. In charge Website, Department of Law Justice and Parliamentary Affairs.
16. SRO section, Department of LJ&PA (w. 7. s.c)
17. Concerned file.



(Ashish Gupta)
Deputy Legal Remembrancer

14/11/2018